

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:234

ANSWERED ON:26.02.2013

IMPLEMENTATION OF NAIS

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Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the National Agricultural Insurance Scheme (NAIS) has been implemented in various States including Maharashtra and Rajasthan for all crops;
- (b) if so, the details thereof;
- (c) whether the scheme provides for compensation to all the farmers equally by the Union and State Governments in the event of damage to cash crops by creating 'Corpus Fund';
- (d) if so, the details thereof;
- (e) the details of the insurance claims disbursed to the farmers during the last year and the current year;
- (f) whether the Government proposes to make public the information related to the weather forecast made by the Meteorological Department;and
- (g) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) & (b) NAIS was introduced for implementation from Rabi 1999-2000 in all the States including Maharashtra and Rajasthan. However, according to the provisions of the scheme, States have the liberty to notify the scheme for implementation. Maharashtra State is continuously implementing the scheme from Rabi 1999-2000. Rajasthan started the implementation from Kharif 2003 season, however, discontinued from Kharif 2010 season onwards.

(c) to (e) The admissible claims to insured farmers are worked out based on yield data assessed through Crop Cutting Experiments (CCEs) by the States. If actual yield of the notified unit area of insurance falls short from the threshold/guaranteed yield of the unit area then, all the insured farmers of the notified crop/area become eligible for compensation according to quantum of shortfall in yield. Since actuarial premium rates are charged for annual horticultural/commercial including cash crops and therefore, settlement of claims is the responsibility of the insurer from Kharif 2011 season. A total of Rs. 1903.47 crore have so far been paid as claims for crop year 2011-12. Claims for the current year would depend on receipt of yield data from the States.

(f) & (g) Indian Meteorological Department (IMD) from time to time declare the salient weather forecast data publically through their official website.